

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2011
(as on 01.01.2012)

1. Name of the officer M. K. BAGRI
2. Service to which officer belongs I.C.S. Group 'A'
3. Present post held REGISTRAR of COMPANIES - cum - OFFICIAL LIQUIDATOR, J & K.
4. Present pay
5. Office of ROC - cum - Off. J & K. 4th floor, BAHU PHAZA, South Block, Railhead Complex,

Property details: - Jammu - 18002

6. Description of the property Residential House
7. Precise location (full address) B-9, SECTOR-9, Vijay Nagar, CHAZIABAD.
8. Area of land in case of landed property N/A
9. Nature of land (state whether residential/ agricultural etc.) Residential
10. Extent of interest full
11. If not in own name, state in whose name and relationship with Govt. servant. N/A
12. Date of acquisition 09-04-2003
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below) Purchased under intimation to Ministry of Corporate Affairs. New Delhi
14. Value of the property (See note below) Rs 15,78,500/- (including stamp duty & registration charges)
15. Particulars of sanction of prescribed authority; if any. NIL
16. Total annual income from the property. NIL
17. Any other details NIL

Date: 02-01-2012
Place: Jammu

(Signature)

(M. K. BAGRI)